

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. (IB) 921(MB)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 4.4.2018

NAME OF THE PARTIES: JCC Infrastructure Pvt Ltd  
Vs  
DBM Geotechnics & Constructions Pvt Ltd

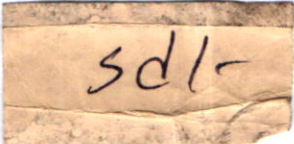
SECTION OF THE COMPANIES ACT: I & B Code 2016

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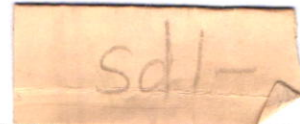
ORDER

5. TCP (IB)-921(MB)/2017

At request of the Corporate Debtor Counsel, list this matter on 3.5.2018.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)